

Information Note to the Press (Press Release No.33/2025)

For Immediate Release

Telecom Regulatory Authority of India

TRAI responds to the DoT's back-reference in respect of the TRAI's recommendations dated 12.04.2024 on "Encouraging Innovative Technologies, Services, Use Cases, and Business Models through Regulatory Sandbox in Digital Communication Sector"

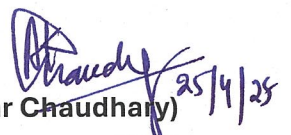
New Delhi, 25th April 2025 - The Telecom Regulatory Authority of India (TRAI) today issued its response to the back-reference received from Department of Telecommunications (DoT) in respect of the **TRAI's recommendations dated 12.04.2024 on "Encouraging Innovative Technologies, Services, Use Cases, and Business Models through Regulatory Sandbox in Digital Communication Sector"**.

2. Earlier, DoT, through a reference dated 10.03.2023, *inter-alia* requested TRAI, under Section 11(1)(a) of the TRAI Act, 1997, to provide recommendations on framework for Regulatory Sandbox for emerging technologies, services and business model in telecom sector. After a detailed consultation with stakeholders, TRAI provided its recommendations on "Encouraging Innovative Technologies, Services, Use Cases, and Business Models through Regulatory Sandbox in Digital Communication Sector" dated 12.04.2024 to DoT.

3. Subsequently, DoT, through a back-reference dated 19.03.2025, asked TRAI to reconsider its recommendations dated 12.04.2024 on "Encouraging Innovative Technologies, Services, Use Cases and Business Models through Regulatory Sandbox in Digital Communication Sector".

4. After examining the issue, TRAI has finalized its response to the back-reference. TRAI's response to the back-reference has been placed on the TRAI's website (www.trai.gov.in).

5. For any clarification or information, Shri Abdul Kayum, Advisor (Broadband and Policy Analysis), TRAI may be contacted at Telephone Number +91-11-20907757.


(Atul Kumar Chaudhary) 25/4/25
Secretary, TRAI